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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/131/2016
NAME OF THE PETITIONER(S) : G. Rajendran
NAME OF THE RESPONDENT(S) : M/s G4 Investments (India) Private Limited & 5 others
UNDER SECTION : 235, 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① M. ROshan ATIA
for CIBI VISWAN

Petitioner

M. Roshan Atia

② H. KARTHEK SESHAN
V. HARE KUMAR
for Respondent

for Respondent

H. Karthek Seshan

ORDER

Counsel representing both the parties are present. Counsel for petitioner prayed for time to make submissions stating that the senior counsel could not attend the Tribunal today due to personal inconvenience. Time is enlarged at request. Put up on 07.02.2018.

-sd-

S VIJAYARAGHAVAN)
Member(Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)